

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 8817/2015

RAM VEER SINGH AND ANR.

Appellant(s)

VERSUS

DISTRICT INSPECTOR OF SCHOOLS, MUZAFFARNAGAR AND ORS. Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file additional documents)

WITH

C.A. No. 8819/2015

(With appln.(s) for exemption from filing O.T. and)

Date : 18/10/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Surjeet Singh,Adv.
 Mr. Vishwa Pal Singh,Adv.

 Mr. R. P. Gupta,Adv.

For Respondent(s) Ms.Purnima Jauhari,Adv.
 Mr. Deepak Anand,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties may file the statement of case within the statutory period. List the matter before the Hon'ble Court as per rules after expiry of that period.

(M V RAMESH)
Registrar

SB